

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:5510  
ANSWERED ON:29.04.2013  
LICENSES TO SHIPS  
Gowda Shri D.B. Chandre

**Will the Minister of SHIPPING be pleased to state:**

- (a) the number of licenses issued by the Government to shipping companies during the last three years and the current year, year-wise;
- (b) the number of licenses that have been cancelled during the above period along with the reasons for such cancellation;
- (c) whether the Government proposes to give more powers to the Directorate General of Shipping to take action against shipping companies for various types of complaints or violations of various guidelines/rules;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF SHIPPING (SHRI G.K.VASAN)

(a) The number of licenses cumulatively issued by the Directorate General of Shipping, Mumbai under Sections 406 & 407 of the Merchant Shipping Act, 1958 to shipping companies during the last three financial years and the current fiscal are given below:

Sl.No.	Financial Year	No. of Licences
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1.	2010-11	1532
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2.	2011-12	1688
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3.	2012-13	1750
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4.	2013-14 (upto 25.4.2013)	138
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(b) No license has been cancelled during this time frame.

(c) to (e): There is no such proposal as the Directorate General of Shipping is fully empowered in this regard.